

NATIONAL COMPANY LAW TRIBUNAL,
COURT- V, MUMBAI BENCH

3) IA 1190/2021 IA 1766/2021 IA 1817/2021
IN

C.P.(IB)-264/(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **24.09.2021**

NAME OF THE PARTIES: Axis Bank Ltd.

Vs.

Vidarbha Industries Power Ltd.

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY ACT, 2016.

ORDER

1. Ms. Raghavi Sharma i/b Mulla and Mulla appearing for Applicant in IA 1190 and 1817 of 2021 and Corporate Debtor in CP 264 of 2020 present. Mr. Chetan Kapadia, Advocate, appeared for the Petitioner.
2. IA 1817 of 2021 has been filed for urgent hearing of IA 1190 of 2021 and the same is disposed off.
3. List IA 1190 of 2021 and IA 1766 of 2021 high on board for final hearing on **27.09.2021**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

24.09.2021

/n/